

42

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1374/96

Date of Order : 7.11.97

BETWEEN :

Smt. Hameeda Begum .. Applicant.

AND

1. The Chief General Manager,
Telecommunications, A.P.Circle,
Dorrsanchar Bhavan, Nampally,
Station Road, Abids, Hyderabad.

2. The President, A.P.Telcom
Circle Welfare Board,
Hyderabad.

3. The Secretary,
Telecom Womens Association,
Circle Office, Hyderabad. .. Respondents.

Counsel for the Applicant .. Mr.V.Venkateswara Rao

Counsel for the Respondents .. Mr.V.Bhimanna

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

As per Hon'ble Shri R.Rangarajan, Member (Admn.)

Mr.V.Venkateswara Rao, learned counsel for the
applicant. None for the respondents.

2. This OA is filed for the following reliefs :-

To direct the respondents to consider the case of the
applicant for regularisation of her services as Tailoring
Instructress and for payment of salary as per the scale of
pay attached to the said post with all consequential benefits.

43
.. 2 ..

3. When the OA was taken up for hearing the learned counsel for the applicant submitted that ^Kshe is withdrawing this OA ~~and~~ approach the appropriate forum.

4. In view of the above submission the OA is disposed of as withdrawn. No costs.



(B.S. JAI PARAMESHWAR)
Member (Jud.)

7.11.97



(R.RANGARAJAN)
Member (Admn.)

Dated : 7th November, 1997

(Dictated in Open Court)



R.


sd

DA.1374/96

Copy to:-

1. The Chief General Manager, Telecommunications, A.P. Circle, Doosanchar Bhavan, Nampally, Station Road, Abids, Hyderabad.
2. The President, A.P. Telecom Circle Welfare Board, Hyderabad.
3. The Secretary, Telecom Womens Association, Circle Office, Hyderabad.
4. One copy to Mr. V. Venkateswara Rao, Advocate, CAT., Hyd.
5. One copy to Mr. V. Bhimanna, Addl. GSSC., CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

srr

21/11/97
7

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :
M (J)

Dated: 7/11/97

ORDER/JUDGMENT

M.A./R.A./C.A. NO.

in
O.A. NO. 1374 / 96

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

1st Court

